The report was received on the 9th April, 1969 and is under examination

(b) Does not arise.

†Liquor Shops in Front of SCHOOLS

*62 SHRI PITAMBER DAS PANDIT S S N TANKHA SHRI M. H SAMUEL DR B N ANTANI SHRI N P CHAUDHRI SHRI T G DESHMUKH

Will the Minister of LAW AND SOCIAL WELFARE be pleased to state

- (a) whether it is a fact that a liquoi shop is located on the main Pusa Road in New Delhi;
- (b) whether the location of this shop is in an area where three or four schools are situated,
- (c) whether it is also a fact that large crowd of liquor addicts collect round the shop, particularly in the afternoons and evenings, and cause almost a traffic jam and other problems in the area and sometimes even enter the school premises; and
- (d) whether Government propose to take immediate steps to remove the shop from this area?

THE MINISTER OF STATE IN THE DEPARTMENT OF SOCIAL WELFARE [DR (SMI) PHUL RENU GUHA] (a) No, Madam

- (b) No. Madam.
- (c) and (d) Does not arise.

BEEF SERVED ON RAJDHANI EXPRESS

- *122 SHRI R K PODDAR Will the Minister of RAILWAYS be pleased to state.

- is served by the Railway Departmental Catering on the Rajdhani Ex-
- (b) whether there have been any complaints in this regard, and
- (c) if so, the action proposed to be taken in the matter?

THE MINISTER OF RAILWAYS (DR RAM SUBHAG SINGH) (a) No, Madam

- (b) No, Madam
- (c) Does not arise, in view of answers to (a) and (b) above

WORKING OI DURGAPUR STEEL PLANT

*123 SHRI BALACHANDRA MENON SHRI A G KULKARNI: SHRI S B BOBDEY SHRI G R PATIL. SHRI M K MOHTA SARDAR RAM SINGH:

Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state

- (a) whether Government have de cided to send an official team to the United Kingdom to seek British help improving the working of the Durgapur Steel Plant,
- (b) if so, the details of the team and what is the nature of assistance sought from Britain in this connec tion, and
- (c) what was the proportion actual production to the installed capacity of the plant during 1967 68?

THE MINISTER OF STEEL AND HEAVY **ENGINEERING** (SHRI C M POONACHA) (a) and (b) A team led by Secretary, Ministry of Steel and Heavy Engineering, re cently visited the United Kingdom (a) whether it is a fact that beef I in connection with discussions on

[†] Transferred from the 30th April, 1969

the British Steel Corporation's Report on the Durgapur Steel Plant. The purpose of discussions was to negotiate the financial arrangements required for equipment, spares, etc. for the major renovation programme which is currently under way, also for British technical personnel. mainly in an advisory capacity in certain specified spheres of work. A memorandum of understanding has been signed providing for the required arrangements. This understanding is subject to ratification by the two Governments.

Written Answers

(c) The proportion of actual production to installed capacity during 1967-68 was as under:

Hot Metal	$\pm V \mp V$	fa,	$96 \cdot 36\%$
Steel ingots		and for	72.6%
Salcable Steel		* - 1	64.7%

PAYMENT OF RELIEF TO THE WIDOW OF RAILWAY PORTER

*124. SHRI M. V. BHADRAM: SHRI Z. A. AHMAD:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that Moses, a railway porter who had rendered 38 years of service in the Central Railway was killed while on duty at Byculla station by a shunting train, 21 years ago;
- (b) whether it is a fact that the Railways paid Rs. 25 to Parvati, the widow of the said porter for the funeral of her husband and also sanctioned an immediate relief of 1000.
- (c) whether it is also a fact that the sanctioned relief of Rs. 1000 has not been paid to the said widow so far; and
- reasons (d) if so, what are the therefor and the steps taken to make the payment without further delay?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH): (a) to (d): Shri A. R. Moses, Muccadam, Bombay Division, Central Railway died in September, 1938. Since in fatal accidents to a workman while on duty compensation due under the Workmen's Compensation Act is required to be deposited by the employer with the Commissioner for Workmen's Compensation, amount of Rs. 1050 was deposited with the Commissioner for Workmen's Compensation, Bombay who paid an amount of Rs. 25 as the funeral expenses but returned the balance of Rs. 1025 to the Central Railway on 16-2-1939, after dismissing claim of Shrimati Parvatibai.

to Questions

IMPORT SUBSTITUTION

- *125. SHRI M. P. BHARGAVA: Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:
- (a) whether any final decision has been taken not to allow foreign collaboration for production of such items where Indian technical know-how is available;
- (b) whether any decision has been taken not to allow repetitive purchase of foreign know-how; and
- (c) what steps are being taken for fuller utilisation of Indian technical know-how?

THE MINISTER OF INDUS-TRIAL DEVELOPMENT, INTER-NAL TRADE AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) to (c) A statement is laid on the Table of the Sabha.

STATEMENT

(a) It has been and is Government's policy not to permit import of foreign technical know-how in fields of manufacture where suitable indigenous know-how is available. Of late this policy is being enforced more strictly.